

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 19489/RS Dated: 19/10/2019

Subject:- North Zone-I "Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges and Opportunities" (P-1192) scheduled to be held w.e.f.30-11-2019 to 01-12-2019) at New Delhi.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial Officers have been nominated for attending the subject Conference:-

S.No.	Name of the Judicial Officer S/Shri
1.	Mohan Lal Manhas, Pr.District & Sessions Judge,Udhampur
2.	Ramesh Kumar Wattel, under transfer as Pr.Distt.& Sessions Judge,Jammu
3.	Sanjeev Gupta, Pr.Distt.& Sessions Judge, Baramulla
4.	Kishore Kumar, Pr.Distt.& Sessions Judge, Ramban
5.	Raja Shujat Ali Khan, Pr.Distt.& Sessions Judge, Budgam
6.	Mohammad Ibrahim Wani, Pr.Distt.& Sessions Judge, Pulwama
7.	Mohammad Ashraf Malik, Pr.Distt.& Sessions Judge, Kulgam
8.	Madan Lal, Pr.Distt.& Sessions Judge, Poonch
9.	Kamlesh Pandita, Pr.Distt.& Sessions Judge, Reasi
10.	R.S.Jasrotia, Pr.Distt.& Sessions Judge, Leh
11.	Sunil Sangra, CJM, Handwara
12.	Mohammad Ashraf Khan, CJM, Anantnag
13.	Ajay Kumar Gupta, CJM, Samba
14.	Sudhir Khajuria, CJM, Kishtwar
15.	O.P.Thakur, CJM, Rajouri
16.	Manjeet Singh Manhas, CJM, Doda
17.	Farooq Ahmad Bhat, CJM, Ganderbal
18.	Yashpal Sharma, CJM, Kathua
19.	Mansoor Ahmad Lone, CJM, Kargil
20.	Abdul Qayoom Mir, CJM, Shopian

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 19489-576/RS Dated: 19/10/2019

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
.....for information of their Lordships.
6. Director (Academics), Delhi Judicial Academy (High Court of Delhi) for information and with the request to make necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be conveyed to you by them in the due course.
n/a.
7. Principal District & Sessions Judge, Jammu/Kathua / Udhampur/ Reasi/ Kishtwar/Doda/ Rajouri/ Poonch/ Samba/Ramban/Leh/Kargil/Anantnag/ Kulgam/Baramulla/Budgam/Pulwama/Ganderbal/ Shopian.,
8. Chief Accounts Officer, High Court of J&K, Srinagar.
9. Concerned Judicial Officers.
.....for information and n/a.
10. CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website.

Registrar General